

SCHEDULE II

(See section 6)

Certificate of Marriage

Date and place of marriage.
Names of the husband and wife.
Condition at the time of marriage.
Rank or profession.
Age.
Residence.
Names of the fathers or guardians.
Rank or profession.
Signature of the officiating priest.
Signatures of the contracting parties.
Signatures of the fathers or guardians of the contracting parties under 21 years of age.
Signatures of Witnesses.
